Annexure-1 List of secured financial creditors

(Amount in ₹)

C)	Name of creditor	Identification	In . 2 . 6 1		Details of claim admitted							1	T	1	1	D
No		No.	Details of claim received Date of Amount claimed Amount of claim			Nature of	Amount covered by		Details of Security Interest Amount % share in			Amount of contingent	Amount of any	Amount of claim rejected	Amount of claim under	Remarks,
140		110.	receipt	Amount cianneu	admitted	claim	security	security	Details of Security Interest	covered by	total	claim	mutual	rejecteu	verification	II ally
1.			receipt		aumitteu	Ciaiiii	interest	interest		guarantee	amount of	Ciaiiii	dues,		verincation	
							interest	relinquished		guarantee	claims					
								reiinquisnea			admitted		that may be set off			
								?			admitted		be set on			
\vdash	Canara Bank							(Yes/No)								
	(eSyndicate)															
	(esyndicate)															
									n:							
									Primary security							
									a) Hypothecation of entire Current Asset of the							
			1					1	Company viz. Raw Material, Stock & receivables (both present & future)				1			
									b) First charge on plant and machinery of the							
									company created out of our term loans (both present							
									and future)							
									Collateral Security:							
									a) Exclusive First charge of UREM of factory land							
									and building situated at Sai Road, Gullerwala, Baddi							
									village, Salon District, Himachal Pradesh in the							
									name of the company (Land measuring 5 Bighas &							
									18 Biswas)							
									b) Hypothecation of the entire fixed assets of the							
									company (both present and future).							
									Personal Guarantee of the following person:							
									Mr. Madhusudan Balasaria							
									2. Mr. Aditya Balasaria							
									3. Mr. Aditya Balasaria							
									4. Mr Madhusudan Balasaria							
I.									Corporate Guarantor		00 500					
1			05.02.21	1,44,23,74,711.10	1,44,23,74,711.10	Secured	1,44,23,74,711.10	yes	M/s Purna Pharmaceuticals Pvt Ltd	0	80.76%				<u> </u>	1
				341941875.3	341941875.3		341941875.3									
			1						A DADI DAGGIL I							
			1						a) 1st PARI-PASSU charge on entire movable and							
									fixed assets of the company.							
			1						b) 1st PARI- PASSU charge by way of EM of Factory							
			1					1	Land and Building situated at Sai Road, Village:				1			
									Gullerwala, Baddi, Distt. Salon (HP), Land							
			1						Admeasuring 5 Bighas & 18 Biswa I. E 5310 Sq							
\vdash	Union Bank of India		01.03.21			Secured		yes	Yards, (Date of MOE : 12.08.2016)	0	19.15					
-						-										
-						-										
\vdash	 					 	 									
\vdash																
_	-			1 78 42 16 586 40	1 79 42 16 596 40				·					-		

1,78,43,16,586.40 1,78,43,16,586.40 -